

Sl. No.	Name of Park	State
55.	Jaipur Kaleen Park Ltd.	Rajasthan
56.	Himmada Integrated Textiles Park	Rajasthan
57.	Shreenath Integrated Textile Park	Rajasthan
58.	Palladam Hi-Tech Weaving Park	Tamil Nadu
59.	Karur Integrated Textile Park	Tamil Nadu
60.	Madurai Integrated Textile Park Ltd.	Tamil Nadu
61.	The Great Indian Linen and Textile Infrastructure Company	Tamil Nadu
62.	SIMA Textile Processing Centre	Tamil Nadu
63.	Komarapalayam Hi-Tech Weaving Park Ltd.	Tamil Nadu
64.	Kanchipuram Arigrar Anna	Tamil Nadu
65.	SLS Textile Park, Bagalur	Tamil Nadu
66.	Pallavada Technical Textiles Park Ltd., Chennai	Tamil Nadu
67.	Pochampally Handloom Park Limited	Telangana
68.	Whitegold Integrated Spentex Park	Telangana
69.	Avantika Textile Park	Telangana
70.	Ecotex Textile and apparel park Pvt. Ltd.	Uttar Pradesh
71.	Lakshmi Textile Park, Fatehpur	Uttar Pradesh
72.	Farrukhabad Textile Park Pvt. Ltd.	Uttar Pradesh
73.	EIGMEF Apparel Park Limited	West Bengal
74.	Hosiery Park, Howrah	West Bengal

RE. DEMAND TO ADJOURN BOTH THE HOUSES - *Contd.*

THE LEADER OF THE HOUSE (SHRI ARUN JAITLEY): Sir, I understand that there is a broad consensus amongst a large number of Members that the House should be adjourned on the sad demise of Mr. Sangma, as they want to go to his residence to pay tributes to him. So, would the Chair consider dispensing with or postponing the after-lunch sitting today?

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, I think the Leader of the House is very correct. It is not just that the hon. Members would like to participate in his last rites, but he, also being a Cabinet Minister for a long time, a Chief Minister and the Speaker of the other House and, more so, hailing from the North-Eastern State, —he was one of the tallest leaders in the recent past—I think it will be appropriate that, after 1 o' clock, we adjourn the House as a mark of respect to the memory of the departed.

SHRI SITARAM YECHURY (West Bengal): Sir, if the Leader of the House and the Leader of the Opposition, both of them concur with this sentiment, I would also request you to please consider it because his unfortunate death has taken place in Delhi and, therefore, his body is here. It will be taken to his native place, but, I think, before the body is flown out of Delhi for people to pay respects, there is this strong feeling.

MR. CHAIRMAN: So, what is the suggestion, a longer lunch time adjournment?
...(Interruptions)...

SHRI SITARAM YECHURY: Sir, let me complete. Today, I would suggest that Private Members' Business be postponed for another day and we can adjourn the House now.

SHRI ANAND SHARMA (Rajasthan): Adjourn as a mark of respect.
...(Interruptions)...

MR. CHAIRMAN: All right. I have got the sense of the House, but just one minute. I would like to inform the Members, those who are not aware of it, and put it on record that our practice in this House has been to adjourn when a sitting Member passes away. Now, actually, the original practice was to adjourn when the funeral of a former Member or a sitting Member was in Delhi. This was diluted over a period of years, and I won't go into it. Although Dr. Gill is not in the House, he has made a proposal, which is pending before some Committee or the other, that we should go back to the old practice because the intent was to enable Members to participate. Now, all I would like to know from all sections of the House is this. Yes, we all have very great respects for Sangmaji and his stature, but he was a sitting Member of the other House.
...(Interruptions)... Was he a Member of this House? ...(Interruptions)... No.
...(Interruptions)... If he was a Member of this House, then, the question does not arise.
...(Interruptions)...

SHRI ARUN JAITLEY: He was the Member of the other House.

MR. CHAIRMAN: That is the point. What I was trying to say was, we do it for a sitting Member of our House. Now, if we are going to deviate from it, is this a one-time deviation? I ask this because only the other day, I think, a few days back, I read a reference from the Chair to a former speaker of Lok Sabha, that is, late Dr. Balram Jakhar: So I do not want different practices to become the norm. If we are doing it, ...(Interruptions)... Are we doing it as a very special gesture over and above our practice?

SHRI ARUN JAITLEY: Sir, the Chair may consider it as a one-time case, particularly, because he has passed away in Delhi and his body is likely to be taken to Meghalaya. He was a very important leader of the country and a number of Members may want to visit his residence to pay respects to him.

MR. CHAIRMAN: Thank you very much. All right; that is the sense of the House. So, we will do it. In other words, we will not reconvene after lunch. Is that the suggestion?

SHRI D. RAJA (Tamil Nadu): Sir, there is one more suggestion. Afternoon business can be postponed to another day.

SHRI SITARAM YECHURY: I have made this suggestion.

MR. CHAIRMAN: Postponed to when?

SHRI D. RAJA: To the next Private Members' Business day.

MR. CHAIRMAN: Well, we will examine that, because if a process has already started for the next Friday, then we cannot, automatically, transfer this Friday's business to next Friday, but I will ask the Secretariat to examine.

SHRI D. RAJA: It may be postponed to the next available working day or any other day.

SHRI ANAND SHARMA: What Mr. Raja means is, let it not lapse and let it be listed on any day in future, so that it does not collapse.

MR. CHAIRMAN: All right. Let that be examined and be done. Thank you very much.

The House stands adjourned till 11 o' clock on Tuesday the 8th of March.

The House then adjourned at one of the clock, till eleven of the clock on Tuesday, the 8th of March, 2016.